

QA. 499 / 2010

05/10/2012

Hon. Mr. Justice Alok Kumar Singh, J (J)

For App: Mr. Haroon Kumar.

For Resp: Mr. S. Verma.

Learned Counsel for the applicant
fairly concedes that by flux of time this
OA has become infructuous. Mr. S. Verma,
has nothing to say against it.

In view of the above, this OA is
dismissed as having become infructuous.


Member (J)

OK
Copy of order
dated. 5-10-12
B. Kumar
09-10-2012

k₂